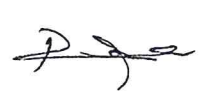
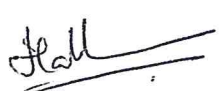



NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/48//2017
NAME OF THE PETITIONER(S) : REJI KURIAN & ANOTHER
NAME OF THE RESPONDENT(S) : TRAVANCORE COPPER FUNGICIDE PVT LTD
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
	RUPA. J. THARAYIL	Counsel for Petitioners	
	M. A. Abdul Halchium	Counsel for R5 & 6	
	Y. Mohammed Ghouse	Counsel for Respondents 1 to 4	 17.1.18

ORDER

Counsel for petitioners present. Counsels representing R1 to R4 and R5 & R6 are present. Both the counsels submitted that the matter is almost settled and prayed for time to make submissions as some clarifications are to be sought from the petitioners, who are at Dubai. Time is enlarged at request. Put up on 06.02.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)

bc